

hearing shall be given by the concerned Bench.

The notice is issued pursuant to the communication bearing No. 42342-43/RC

dated 15-09-2026 of the Worthy Registrar General.

Dated:- 18-09-2026.

Copy to:-

1. **HIGH COURT OF JAMMU & KASHMIR AND LADAKH**
2. Secretary (Office of the Registrar Judicial, Srinagar)

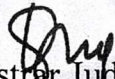
3. Incharge NIC for uploading the notice on the official website of the Hon'ble High Court.

NOTICE

In view of the non-availability of Hon'ble the Chief Justice on 19th of September, 2026, it is hereby notified for the information of all the concerned that in respect of the cases listed before the Division Bench- I of Hon'ble the Chief Justice and Hon'ble Mr. Justice Rajnesh Oswal on the aforesaid date, the next dates of hearing shall be given by the concerned Bench Secretary.

The notice is issued pursuant to the communication bearing No. 42342-43/RC dated 15-09-2026 of the Worthy Registrar General.

Dated:- 18-09-2026.


Registrar Judicial

Copy to:-

1. Secretary and Bench Secretary to Hon'ble the Chief Justice.
2. Secretary and Bench Secretary to Hon'ble Mr. Justice Rajnesh Oswal.
... for information.
3. Incharge NIC for uploading the notice on the official website of the Hon'ble High Court.
4. Notice boards.
5. Office file.


Registrar Judicial